

- (b) Review by Government on the working of the above Company.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library for (a) to (c) *See* No. LT-109/99]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Mines and Minerals (Department of Mines), under sub-section (1) of Section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

- (i) G.S.R. 397 (E) dated 1.6.99 publishing the Mining Leases (Modification of Terms) Amendment Rules, 1999.
- (ii) G.S.R. 398 (E)- dated 1.6.99 publishing the Granite Conservation and Development Rules, 1999. [Placed in Library for (i) and (ii) *See* No. LT-31/99]

Report and Accounts (1997-98) of Central Wakf Council, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the Central Wakf Council, New Delhi, for the year 1997-98.
- (b) Annual Accounts of the Central Wakf Council, New Delhi, for the year 1997-98, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library for (a) to (d) *See* No. LT-32/99]

Report and Accounts (1997-98) of Press Council of India, New Delhi and related papers

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Nineteenth Annual Report and Accounts of the Press Council of India, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library for (a) and (b) *See* No. LT-125/99]